



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 17-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 275/2014 Satish Kumar Sharma Vs. Radhey Shyam	Sudesh Bansal	Ajay Kumar Bajpai
2	Sh. G.K. Garg, Sr. Advocate	S.B. Company Petition No. 11/14,12/14, & 15/14 Satanam Trading Company Vs. Ashoka Multiyarn Milss Ltd.	Rajendra K. Salecha	Anant Kasliwal
3	Sh. Vinodi Lal Mathur, Advocate	S.B. Criminal Misc. Bail Application No. 12434/2016 Devanand Yadav Vs. State	Sanjay Sharma	Gaurav Gupta
4	Smt. Kamla Jain, Advocate	S.B. Cri. Misc. Petition No. 3773/2016 Vinit Babu Soni & Ors. Vs. State	Atul Kumar Jain	Deepak Khandelwal
5	Sh. O.P. Sharam I, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
6	Sh. O.P. Sharma II, RHJS (Retd.)	S.B. Criminal Misc. Petition. 1467/2015 Devi Sahai Vs. State	Mahesh Gupta	B.L. Gupta
7	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal 15/09, Krishan Kumar Vs. Mohan Lal	R.K. Gaur	P.C. Jain
8	Smt. Nirmala Sharam, Advocate	S.B. Criminal Misc. Petition 5756/2015 Pushpa Meena. Vs. State	S.S Hasan	Rajneesh Gupta
9	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal 835/11 Smt. Saroj Vs. Rikhab Chand Chopra	Mohd. Aneesh	Mohit Gupta
10	Sh. Sunit Awasthi, Advocate	S.B. Cr. Misc. Bail Application No. 10415/16, Sarang Balani Vs. State	Lalit Sharma	
11	Sh. P.K. Kasliwal , Advocate	S.B. Civil First Appeal No 465/2003 Kailash Chand Vs. Radhey Lal	Samsuddin Ansari	Devendra Raghav
12	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 52/2000 Smt. Jaitun Begum Vs. Smt. Khatun Begum	Lokesh Sharma	V.V. Harit
13	Smt. Archana Mantri, Advocate	S.B. Civil Transfer Application No. 140/15 Smt. Bajarangi Chawda Vs. Dinesh Kumar	Sandeep Jain	Sunil Kumar Singodiya
14	Sh. Swaraj Sharma, Advocate	D.B. Civil Misc Appeal No. 1337/2016 Navneet Saraf Vs. Smt. Neeta Saraf	Dinesh Kala	Sandeep Taneja

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 3646/16 Smt. Tanukumari Vs. Jagdish Prasad Sharma	Rajesh K. Sharma	Nawal Singh Sikarwar
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 3503/14 Mohal Lal Vs. State	Dr. P.C. Jain	Aatish Jain
3	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 268/03 Rodulal Vs. Bhairulal	B.L. Agarwal	Sanjay Mehrishi
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 554/12 Kalyan Vs. Laxmi Narain	M.M.Ranjan	O.P. Mishra
5	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No.106/15 Rajendra Prasad vs. OmPrakash	Madhav Mitra	L.M. Bhardawaj
6	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 272/99 Naval Kishore vs. Kailash	R.K. Daga	Deepak Sharma
7	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 137/15 Sunil Koli Vs. State	Dinesh Yadav	R.P.S. Rajawat
8	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 346/16 Dr. Mohan Lal Sindhi Vs. Dr. Subhas Chand Agarwal	H.R. Gujar	Ajay Goyal
9	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 6945/16 Naresh Kumar Vs. State	Govind Choudhary	Samarath Sharma
10	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4344/14 Vinod Kumar Vs. State	Vijay Poonia	A.S. Shekhawat
11	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2515/14 Sanju Kanwar Vs. Govind Singh	Vijay Yadav	Ashwin Garg
12	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma
13	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma & Nikhil Simlot	S.S. Hora
14	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 1459/14 Ajay Sharma Vds. Bharti Verma	Deepak Goyal	Suresh Kumar

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15	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 719/15 & 720/15 Vinit Vs. State	Rajesh Sharma	Hemant Taylor
16	Sh. Vikas Jain. Advocate	S.B. Cr. Misc. Bail Application No. 10864/16 Mohan Lal Vs. State	Ashvin Garg	Mohar Pal Meena
17	Sh. Vikas Jain , Advocate	S.B. Civil Misc. Appeal No. 625/13 & 4452/16Khalid Vs. Smt. Gulshan	Rajneesh Gupta	LL Gupta
18	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 3869/12 Shanti Lal Jain Vs. State	Rajneesh Gupta	R.M. Sharma

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